10 KVs IN TELANGANA RUNNING FROM RENTED / TEMPORARY PREMISES

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Will the Minister of EDUCATION be pleased to state:

(a) whether it is true that 10 Kendriya Vidyalayas (KVs) in Telangana are running from rented/temporary premises;
(b) if so, the details of KVs that are running in temporary premises;
(c) the details of efforts being made by the Government to construct own buildings for above KVs with necessary infrastructure;
(d) the details of the budget allocated for KVs in the budget 2023-24; and
(e) whether the Government is planning to use the same to take up KV building projects?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)

(a) to (c) As per information received from Kendriya Vidyalaya Sangathan (KVS), no Kendriya Vidyalaya (KV) is running in the rented building in the State of Telangana. However, KVs have been made functional in the temporary accommodation provided by the sponsoring authorities till the construction of permanent school building by KVS. At present, 35 KVs are functioning in the State of Telangana out of which 08 KVs viz. Bhongir, Jharasangam, Bodhan, Mancherial, Siddipet, Adilabad, Sircilla, Mehbubabad are in temporary accommodation provided by sponsoring authorities. Construction of permanent buildings for KVs is a continuous process, which depends upon identification of suitable land, completion of lease formalities in favour of KVS by the sponsoring authorities, submission of drawings / estimates by construction agency, availability of funds and requisite approvals etc.

(d) & (e) The budgetary support is provided every year as Grants-in-Aid to KVS on a consolidated basis under three distinct heads viz. Salaries, General and Creation of Capital Assets (CCA) for opening and functioning of KVs. A total budget of Rs. 8363.98 crore has been allocated to KVS for the year 2023-24, out of which Rs. 951.00 crore has been allocated for CCA. The KV building construction and other construction related works are undertaken from the budget allocated under CCA.

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